I. Accounts (1975-76) of Air India and Audit Report thereon

Papers laid

11

II. Accounts (1975-76) of Indian Airlines and Audit Report thereon

SHRI LAL K. ADVANI: Sir, I also beg to lay on th- Table a Copy (in English and Hindi) of the following papers, under subsection (4) of section 15 cf the Air Corporations Act, 1953:—

- (i) Annual Accounts of the Air-India for the year 1975-76 and the Audit Report thereon.
- (ii) Annual Accounts of the Indian Airlines for the year 1975-76 and the Audit Report thereon.

[Placed in Library. See No. LT-2IO/77 for (i) and (ii)].

A statement in (English and Hindi) giving reasons for the delay in laying the papers also.

I.Report (1975-76) of theInternation al Airports Authority of India

II. Accounts (1975-76) of the Inter national Airports Authority of India and Audit Rep art thereon

SHRI LAL K. ADVANI: Sir, I also beg to lay on the Table a Copy each (in English and Hindi) of the following papers:—

- (i) Fourth Annual Report of the International Airports Authority of India for the year 1975-76, under subsection (2) of section 25 of the International Airports Authority Act, 1971.
- (ii) Annual Accounts of the International Airports Authority of India for the year ended the 31st March, 1976, and the Audit Report thereon, under sub-section (4) of section 24 of the International Airports Authority Act,

1971-[Plait d in Library *See*- No. LT-208 76 for .(i) md (ii)]

A sMtement (in English and Hindi) giving teasons for the delay in laying the PaperSt

I. Appropriation Accounts (Civil) (*975-76) of the Union Government

on the Table

II Report (1975-76) of the Comptroller and Auditor General of India in the Appropriation Accounts (Civil) of the Union Government

III. Report of the Comptroller and Auditor General of India, Union Government (Commercial), Part n, 1976 on the Central Fisheries Corporation Limited

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): Sir, I beg to lay on the Table:

- I. A copy each (in English and Hindi) of the following papers, under clause (1) of article 151 of the Constitution:—
 - («') Appropriation Accounts (Civil) of the Union Government for the year ^J975-76 [Placed in Library. *See* No. L.T-213/77]
 - (a) Report of the Comptroller and Auditor General of India on the Appropriation Accounts (Civil) of the Union Government for the year 1975-76.
- (tit) Report of the Comptroller and Auditor General of India, Union Government (Commercial), Part II, 1976, on the Central Fisheries Corporation Limited. [Placed in Library. See N >.LT-2i2?77 for (ii) (iii)].
- I. Report (1974) and Accounts of the Oriental Fire and General Insurance Company Limited, New Delhi, and related papers

II, Report (1974) and Accounts of the National Insurance Com pany Limited, Calcutta and related papers

SHRI H. M. PATEL: Sir, I also beg to lay on the Table a copy (in English and Hindi .of the following papers, under sub-